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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/7/2018



PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/718/ (IB)/2017  
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Preetika R  
For T.K. Bhaskar  
N.A.S. Reddy

Counsel for  
Respondent  
N.A.S. Reddy

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 26.07.2018.

S. Vijayaraghavan  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)